

1	2	3	4	5	6	7	8
22.	Rajasthan	222	190	5346	385	473	14817
23.	Sikkim	2	1	128	5	3	196
24.	Tamil Nadu	168	174	5259	543	387	8131
25.	Telangana	-	166	1999	-	206	3923
26.	Tripura	12	22	565	10	13	364
27.	Uttar Pradesh	799	1120	26785	1832	2665	68432
28.	Uttarakhand	56	90	1976	58	84	2224
29.	West Bengal	381	487	6445	736	1088	15868
	TOTAL (STATES)	4515	5759	132080	9826	11834	281306
30.	Andaman and Nicobar Islands	0	2	106	2	7	77
31.	Chandigarh	10	20	379	19	26	389
32.	Dadra and Nagar Haveli	0	0	0	0	1	120
33.	Daman and Diu	1	1	18	0	2	41
34.	Delhi	104	140	3034	401	412	10942
35.	Lakshadweep	0	0	0	0	1	7
36.	Puducherry	2	1	66	4	5	176
	TOTAL (UTs)	117	164	3603	426	454	11752
	TOTAL (ALL-INDIA)	4632	5923	135683	10252	12288	293058

Source: Prison Statistics India

Note: (1) '-' Newly carved state from Andhra Pradesh in 2014

(2) \* Data for the year 2016 is provisional as data is under clarification from some States/UTs.

### Greyhound Training Centre

1821. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Greyhound Training Centre at Hyderabad is still serving both Telangana and Andhra Pradesh States or has become training centre for the State of Telangana as per the provisions of Section 9 of Andhra Pradesh Reorganization Act;

(b) whether a similar state of the art training centre has been established Andhra Pradesh, if not, reasons therefor;

(c) whether Government has provided any financial assistance to Telangana and Andhra Pradesh States for setting up new operational hubs if so, the details thereof; and

(d) whether personnel distribution in various forces like Octopus and Greyhound has been completed in the States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No Sir. As per Section 9 of the Andhra Pradesh Reorganization Act, 2014, the Greyhounds Training Centre at Hyderabad had become exclusive training centre for the State of Telangana since 2nd June of 2017.

The training centre for Andhra Pradesh Greyhounds has not been established. An Operational Hub has already been working at Visakhapatnam, AP.

(c) No financial assistance has been provided.

(d) Distribution of Personnel of Greyhounds and Octopus, between the States of Andhra Pradesh and Telangana, has been completed.

#### **Legislation to substitute death by hanging**

1822. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Supreme Court of India has recently asked Government to bring legislation to substitute death by hanging with a more humane method, if so, the details thereof; and

(b) what is Government's reaction in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) There is no such order of the Hon'ble Supreme Court of India.

#### **Fake currency smuggled from Bangladesh**

1823. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that fake currency of 2000 rupee notes are being smuggled from Bangladesh;